

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No.11660/2025

[Arising out of impugned final judgment and order dated 03-10-2024
in CRLA No. 85/2016 passed by the High Court of Kerala at
Ernakulam]

PRINCE & ANR.

Petitioner(s)

VERSUS

STATE OF KERALA

Respondent(s)

Date : 26-09-2025 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ARAVIND KUMAR

HON'BLE MR. JUSTICE MANMOHAN

For Petitioner(s) : Miss Mariyamma A. K. , AOR

For Respondent(s) :

UPON being mentioned, the Court made the following
O R D E R

List on 13.10.2025.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(AVGV RAMU)
COURT MASTER (NSH)